

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2593
TO BE ANSWERED ON 02.08.2018

MAINTENANCE OF ROADS UNDER PMGSY

2593. DR. A. SAMPATH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of villages where metalled roads are yet to be constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise;
- (b) the number of villages where such roads have been constructed, State/UTwise;
- (c) the quantum of funds provided to States under PMGSY during the last three years, Year-wise and State/UT-wise; and
- (d) the details of policies to ensure post construction maintenance of roads made under PMGSY?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) & (b): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The unit of the PMGSY Scheme is a habitation and not a revenue village. The number of eligible unconnected habitations as per the Core Network under PMGSY is 1,78,184. The number of habitations connected and yet to be connected through single all-weather road is given in Annexure-I.

(c): The quantum of funds released under PMGSY during the last three years state-wise/UTs is given in Annexure-II.

(d) : As per the PMGSY Guidelines, all roads sanctioned under PMGSY will be covered by 5 years (Defect liability Period) Maintenance by contractors and after defect liability period, State should maintain the roads. Maintenance of these roads is the responsibility of the State Government out of its own resources. National Rural Infrastructure Development Agency (NRIDA) and the Ministry of Rural Development have extended support to the States in the maintenance management of rural roads. 25 States (Assam, Andhra Pradesh, Arunachal Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Odisha, Rajasthan, Sikkim, Tamil Nadu, Telangana, Uttar Pradesh, Uttarakhand, West Bengal) have notified rural road maintenance policies for maintenance management of all categories of rural roads in a systematic manner in order to ensure the sustainability of these assets and to provide traffic worthy road connectivity.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No.2593 due for 02.08.2018

Details of habitations connected and yet to be connected under PMGSY

Sl.No	State (s)	Total Eligible under PMGSY	Habitations connected	Habitations yet to be covered
1	2	3	4	5
1	Andhra Pradesh	2842	1142	27
2	Arunachal Pradesh	931	379	127
3	Assam	12205	9571	4364
4	Bihar	24804	26257	5227
5	Chhattisgarh	10763	9081	1033
6	Goa	20	1	1
7	Gujarat	3387	3028	36
8	Haryana	1	1	0
9	Himachal Pradesh	3725	2145	397
10	Jammu & Kashmir	3892	1616	680
11	Jharkhand	11613	8813	782
12	Karnataka	1766	296	1
13	Kerala	435	387	48
14	Madhya Pradesh	21168	16681	1627
15	Maharashtra	2159	1297	69
16	Manipur	1023	503	155
17	Meghalaya	793	293	246
18	Mizoram	246	155	83
19	Nagaland	191	93	5
20	Odisha	22211	14141	970
21	Punjab	441	389	1
22	Rajasthan	16801	14725	1504
23	Sikkim	366	294	76
24	Tamil Nadu	2203	1986	9
25	Tripura	1731	1862	67
26	Uttar Pradesh	13984	11747	0
27	Uttarakhand	2684	1174	549
28	West Bengal	13822	12516	5599
29	Telangana	1977	738	43

30	A & N Islands	0	0	0
31	Dadra & Nagar Haveli	0	0	0
32	Daman & Diu	0	0	0
33	Delhi	0	0	0
34	Lakshadweep	0	0	0
35	Pondicherry	0	0	0
	G. Total:	178184	141311	23726*

*** 16,380 habitations reported to be connected by the States.**

Annexure-II

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Q. No.2593 due for 02.08.2018

Funds provided* to States under PMGSY during the last three years, year-wise and state/ UT-wise

#	State(s)	2015-16	2016-17	2017-18
1	Andhra Pradesh	379.20	197.59	226.16
2	Arunachal Pradesh	375.00	205.92	700
3	Assam	347.82	475.76	575.58
4	Bihar	2781.00	2958.34	1592.26
5	Chhattisgarh	498.00	449.81	508.66
6	Goa	0.00	0.00	0
7	Gujarat	474.10	31.04	0
8	Haryana	304.69	44.01	0
9	Himachal Pradesh	268.40	396.61	399.56
10	Jammu & Kashmir	488.00	755.61	1400
11	Jharkhand	864.99	819.59	1381.7
12	Karnataka	140.80	331.95	5
13	Kerala	151.00	179.45	169.13
14	Madhya Pradesh	1122.00	1979.48	1308.45
15	Maharashtra	553.30	606.00	330.64
16	Manipur	299.80	412.19	231.5
17	Meghalaya	150.70	211.99	50.04
18	Mizoram	50.90	93.36	200
19	Nagaland	4.00	8.05	8.8
20	Odisha	1382.70	1925.67	2249.99
21	Punjab	221.10	275.66	339.15
22	Rajasthan	559.90	559.41	1120.26
23	Sikkim	68.60	138.16	337
24	Tamil Nadu	205.00	309.58	636.39
25	Tripura	274.83	392.3725	135.39
26	Uttar Pradesh	1110.35	1234.87	1010.47
27	Uttarakhand	409.19	550.2	702.21
28	West Bengal	1427.58	819.18	1101.84
29	Telangana	273.73	146.0255	99.22
30	A & N Islands	0	0	5.00
31	Dadra & Nagar Haveli	0	0	0.00
32	Daman & Diu	0	0	0.00
33	Delhi	0	0	0.00
34	Lakshadweep	0	0	0.00
35	Pondicherry	0	0	0.00
Grand total		15186.68	16507.85	16824.43